

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1076
TO BE ANSWERED ON 08.02.2023**

ROBs/RUBs AT RAJKOT RAILWAY DIVISION

1076. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that several proposals of Rajkot Railway Division for constructing ROBs and RUBs in lieu of level crossings under the Setu Bharatam project that have reached the competent authority for approval are at abeyance;**
- (b) if so, the number of construction of ROBs and RUBs approval that has been sanctioned;**
- (c) if not, the time by which the same are likely to be sanctioned; and**
- (d) the amount of funds sanctioned and released so far in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): There is no Setu Bharatam Project by Ministry of Railway. As per Railway's present policy, the Road Owning Authorities (i.e. Ministry of Road Transport and Highways (MORTH)/State Govt.) may construct Road Over Bridge/Road Under Bridge (ROB/RUB) at their own cost as per their own priority under any such project.
